

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2002
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: Mr. Gopal Raheja *- Petitioner*
V/s.
M/s. Asiatic Properties Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	ms. Smita Gaudhari 1/b K.D. Abichandani Counsel for Petitioner		
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	Raghu Gupta 1/b Wadia Chambers & Co. for Respondent Nos. 2 to 4	Shrawat	
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ORDER

T.C.P. No. 64/397-398/CL/MB/MAH/2002

1. The Learned Representative of the Petitioner is present and seeking adjournment.
2. In this CP an Application No. 124/2014 pertaining to amendment of the Petition is also pending for hearing. The Learned Representative of the parties have stated that pleadings in respect of this Application have been completed.
3. Adjournment is granted with the direction that the Application 124/2014 shall be heard on the next date of hearing positively. Adjourned to **03.05.2017**.

Dated: **07.04.2017**

Sd/
M.K. Shrawat
Member (Judicial)